



### Instructions to Learners

1. Examination fee to be paid is ₹ 400 for 4 papers at the rate of ₹ 100/- for each paper .
2. Late fee to be paid is ₹ 100 for 4 papers at the rate of ₹ 25/- for each paper.
3. Fees and Fines are to be remitted by way of online transfer to **Account No.37005174195** with IFSC-SBIN0070415 or directly at **Vikas bhavan branch of the State Bank of India in the same Account** or by **DD from any nationalised bank drawn in favour of “The Secretary, Kerala Legislative Assembly” payable at Thiruvananthapuram.**
4. Fees & Fines once paid shall not be refunded.
5. Application for examination has to be **sent by Registered post with Online Transfer Receipt/ Pay-in- slip/ DD in original.**
6. Applications without Online Transfer Receipt/ Pay-in- slip/ DD towards examination fee and fines will be rejected.
7. Option for Centre of Examination shall be final and change of Examination Centre will not be permitted.
8. Incomplete applications will be rejected.
9. Permission to appear for examination is subject to verification of all the certificates in original .
10. Examination can be written either in English or in Malayalam and the duration of Examination is two and a half hours.
11. Learners who fail to receive Hall Ticket one week before the date of examination should contact K-LAMPS(B) Section, Kerala Legislative Assembly at the earliest. (Tel.0471-2512662 , 9496551719 )
12. K-LAMPS reserves the right to cancel any Centre of Examination without assigning reasons whatsoever .
13. If a centre of examination opted by the learner stands cancelled , the learner has to appear for examination at Thiruvananthapuram.
14. The decision of the kerala Legislative Assembly Media and Parliamentary Study Centre shall be final on all matters regarding the conduct of the examination.

### DECLARATION

I hereby declare that I have read and agree to the instructions given above.

Signature of the applicant

Place:

Date: